

**DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)**

**MINUTES OF THE NORMS COMMITTEE-II
MEETING No. 01/81-ALC2/2019 DATED 10.04.2019**

Please Note

- i. For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- ii. In certain cases the decision of the Norms Committee refers to the Recommendations/Observations/Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned applicant/company may go through the same and respond accordingly.
- iii. Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned applicant/company and may be responded accordingly.
- iv. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- v. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. 01/81 of Norms Committee-II for the year 2019-20 held on 10.04.2019 under the Chairmanship of Shri R. P. Goyal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K. K. Tiwari, IA	DHI
2.	ShriShaish Kumar, Consultant (TEC-1)	DGFT
3.	Shri V.C. Agarwal, Consultant (TEC-3)	DGFT
4.	ShriShobhit Gupta, Dy. DGFT	DGFT
5.	ShriChandrakanth Reddy Mallu, Assistant DGFT	DGFT

1. Minutes of Meeting No.15/81 held on 27.03.2019 was circulated amongst the members 05.04.2019. No comments have been received from any member on such minutes. Therefore, the minutes are unanimously approved.
2. Minutes of the cases discussed in the meeting are as below:-

MEETING NUMBER : 1/81-ALC2/2019		MEETING DATE : 10.04.2019	
Case No.: 41/14/81-ALC2/2018	Party Name: DELPHI CONNECTION SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
HQ File :01/81/050/00759/AM19/	RLA File :10/24/040/00077/AM16/	Lic.No/Date:1010059340 10.12.2015	
Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms for import items from Sl. No. 8 to 21 with 5% wastage as per written comments of Consultant (TEC-1). However, the Committee decided to refer the case to MeitY for comments in respect of rest of import items. The case stands deferred.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

2	Case No.: 31/6/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00097/AM17/	RLA File :10/24/040/00007/AM17/	Lic.No/Date:1010059476 11.05.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(28)/2016-IPHW dated 22.03.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

3	Case No.: 32/14/81-ALC2/2018	Party Name: DELPHI CONNECTION SYSTEMS INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00750/AM19/	RLA File : 10/24/040/00060/AM17/	Lic.No/Date:1010059610 19.09.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms for import items from Sl. No. 8 to 21 with 5% wastage as per written comments of Consultant (TEC-1). However, the Committee decided to refer the case to MeitY for comments in respect of rest of import items. The case stands deferred.			

4	Case No.: 10/18/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00361/AM17/	RLA File :10/24/040/00067/AM17/	Lic.No/Date:1010059636 25.10.2016	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(39)/2016-IPHW dated 27.03.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

5	Case No.: 197/14/81-ALC2/2018	Party Name: LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00915/AM19/	RLA File : 07/24/040/00272/AM17/	Lic.No/Date:0710110885 02.01.2017	
	Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) for examination on 04.04.2019. However, the Committee observed that the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases of the applicant pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.			


SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

6	Case No.: 28/22/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00533/AM17/	RLA File :10/24/040/00092/AM17/	Lic.No/Date: 1010059679 05.01.2017	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per written comments given by MeitY vide their U. O. No.: 17(13)/2017-IPHW dated 22.03.2019. (Copy enclosed) RA concerned may take suitable consequential action accordingly.			

7	Case No.: 166/14/81-ALC2/2018	Party Name: ARMOR PLAST LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00884/AM19/	RLA File : 07/24/040/00217/AM18/	Lic.No/Date:0710112339 01.11.2017	
	Decision: The Committee considered the case as per agenda and noted that hard copy of application is not available for examination of the case. Hence, the Committee decided to seek from the applicant and concerned RA to furnish the hard copy of the application. The case stands deferred.			

8	Case No.: 139/14/81-ALC2/2018	Party Name: KEC INTERNATIONAL LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00857/AM19/	RLA File : 03/94/040/00383/AM17/	Lic.No/Date:0310821000 15.05.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

9	Case No.: 97/14/81-ALC2/2018	Party Name: RAHEE TRACK TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00815/AM19/	RLA File : 02/24/040/00044/AM19/	Lic.No/Date:0210208523 25.06.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

10	Case No.: 162/14/81-ALC2/2018	Party Name: CHANDAN STEEL LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00880/AM19/	RLA File : 03/94/040/00601/AM19/	Lic.No/Date:0310824247 05.10.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MoS on 04.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

11	Case No.: 173/14/81-ALC2/2018	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00891/AM19/	RLA File : 03/94/040/00615/AM19/	Lic.No/Date:0310824393 11.10.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by representative of MSME: 1. Size of blank. 2. Weight of blank. The case stands deferred.			

12	Case No.: 181/14/81-ALC2/2018	Party Name: SHERA METAL PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00899/AM19/	RLA File : 13/24/040/00112/AM19/	Lic.No/Date:1310049119 02.11.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. As per telephonic discussion with DPIIT, the following information be called for: 1. S.No. 2, 3, 10 and 11 of SDL The Committee also decided to ask DPIIT to give its comments in writing. The case stands deferred.			

13	Case No.: 191/14/81-ALC2/2018	Party Name: A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00909/AM19/	RLA File 03/94/040/00736/AM19/	Lic.No/Date:0310825272 28.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-1)& Consultant (TEC-3): 1. Justification for PVC coating when wire used is already galvanized. The case stands deferred.			

14	Case No.: 192/14/81-ALC2/2018	Party Name: A-1 FENCE PRODUCTS CO. PVT. LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00910/AM19/	RLA File :03/94/040/00742/AM19/	Lic.No/Date:0310825286 29.11.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-1) & Consultant (TEC-3): 1. Justification for PVC coating when wire used is already galvanized. The case stands deferred.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

15	Case No.: 204/14/81-ALC2/2018	Party Name: ANKIT FASTENERS PVT LTD.,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00922/AM19/	RLA File : 07/24/040/00225/AM19/	Lic.No/Date:0710114286 14.12.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

16	Case No.: 205/14/81-ALC2/2018	Party Name: ANKIT FASTENERS PVT LTD.,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00923/AM19/	RLA File :07/24/040/00226/AM19/	Lic.No/Date:0710114287 14.12.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

17	Case No.: 209/14/81-ALC2/2018	Party Name :CHANDAN STEEL LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00927/AM19/	RLA File : 03/94/040/00806/AM19/	Lic.No/Date:0310825759 18.12.2018	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MoS on 04.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

18	Case No.: 221/14/81-ALC2/2018	Party Name: HVR SOLAR PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00939/AM19/	RLA File :05/23/040/00407/AM19/	Lic.No/Date:0510409101 27.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-3): 1. Complete specification with wattage and electrical rating of cells imported with respect to different type of each cell. 2. Calculation of quantity required for each module. The case stands deferred.			


SHOBHI GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

19

Case No.: 220/14/81-ALC2/2018	Party Name: MOKSH EXIM	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File : 01/81/050/00938/AM19/	RLA File : 05/24/040/00542/AM19/	Lic.No/Date:0510409095 27.12.2018			
Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms for the above AA taking cue from SION C-22 as recommended by MSME as under:					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73239990	TABLE, KITCHEN & OTHER HOUSEHOLD ARTICLES MADE OF STAINLESS STEEL WITH RELEVANT THICKNESS GRADE:201-J3 HAVING NET CONTNET OF 50000.00 KG OF STAINLESS STEEL	50000.000 KG	72209090	NON-MAGNETIC STAINLESS STEEL COLD ROLLED CIRCLES WITH RELEVANT THICKNESS GRADE:201-J3	Allowed wastage 7%

RA concerned may take suitable consequential action accordingly.

20	Case No.: 278/14/81-ALC2/2018	Party Name: SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00996/AM19/	RLA File : 05/24/040/00545/AM19/	Lic.No/Date:0510409094 27.12.2018	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-1):			
	1. Details of indigenous inputs with their quantity. 2. Manufacturing process indicating wastage at each stage. 3. Net content of bare Aluminium foil in export.			
	The case stands deferred.			

21	Case No.: 226/14/81-ALC2/2018	Party Name: ACG PHARMAPACK PVT LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00944/AM19/	RLA File : 03/94/040/00809/AM19/	Lic.No/Date:0310826048 01.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-1):			
	1. Details of import item No. 4 & 5 with catalogue & percentage of non volatile material. 2. Net percentage content of PVC film, BOPA film & Aluminium foil in export.			
	The case stands deferred.			

SHASHI GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

22	Case No.: 227/14/81-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00945/AM19/	RLA File : 03/94/040/00805/AM19/	Lic.No/Date:0310826136 03.01.2019	
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):			
	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
	1	76061190	*Aluminium wire/rod Coils	Net + 1% wastage
	2	39011090	XLPE COMPOUND	Net + 5% wastage
	3	39042110	PVC RESIN	Net + 5% wastage
	4	72172010	G. I. Wire	Net + 2% wastage
	* The word "Plates" may be deleted and wire/rod may be added. RA concerned may take suitable consequential action accordingly.			

23	Case No.: 228/14/81-ALC2/2018	Party Name: VIPRA IMPEX	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00946/AM19/	RLA File : 52/24/040/00063/AM19/	Lic.No/Date:5210042906 04.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per advice of representative of MSME:			
	- Quantity of different designs to be exported. - Manufacturing process with justification of wastage.			
	The case stands deferred.			

24	Case No.: 233/14/81-ALC2/2018	Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00951/AM19/	RLA File : 34/24/040/00306/AM19/	Lic.No/Date:3410044796 07.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to the following information as recommended by Consultant (TEC-3):			
	- Specifications of both export products are same but net content of inputs are different. - The inputs materials are also found different.			
	The case stands deferred.			

25	Case No.: 232/14/81-ALC2/2018	Party Name: CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00950/AM19/	RLA File : 34/24/040/00301/AM19/	Lic.No/Date:3410044791 07.01.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MoS on 04.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.			
	The case stands deferred.			

26

Case No.: 229/14/81-ALC2/2018	Party Name: CONSOLIDATED COIN COMPANY PRIVATE LIMITED	Meet No/Date : 1 /81-ALC2/2019 10.04.2019	Approved
HQ File :01/81/050/00947/AM19/	RLA File :05/23/040/00427/AM19/	Lic.No/Date:0510409208 07.01.2019	
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):			
Export items:			
ITCHS Code	Export Item	Quantity	
74199990	COIN BLANKS (CONSISTING OF COPPER-65%, NICKEL-12.50% AND ZINC-22.50%)	67700.000 Kg	
74199990	COIN BLANKS (CONSISTING OF COPPER-65%, NICKEL-12.50% AND ZINC-22.50%)	162300.000 Kg	
Import Items :			
Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	74031100	COPPER CATHODES (Cu 99.90%) (Cu 99.90%)	44885.10 Kg
2	74040012	COPPER SCRAP MILLBERRY (Cu 99.90%) (Cu 99.90%)	110770 Kg
3	75021000	* NICKEL INGOTS (Ni 99.90%) (Ni 99.90%)	29325 Kg
4	79011100	SHG ZINC INGOTS (Zn 99.90%) (Zn 99.90%)	52875 Kg
* The words “Full Plates” may be replaced with “Ingots”. RA concerned may take suitable consequential action accordingly.			

27	Case No.: 230/14/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00948/AM19/	RLA File : 05/23/040/00440/AM19/	Lic.No/Date:0510409209 07.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Surface area of pipe to be coated. 2. Thickness of individual coatings. 3. Net content of steel in coated pipes. 4. Sl. No. 11 of the Standard Deficiency Format for import item at Sl. No. 1 & 2. The case stands deferred.			

28	Case No.: 231/14/81-ALC2/2018	Party Name: LASER POWER & INFRA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00949/AM19/	RLA File : 02/24/040/00142/AM19/	Lic.No/Date:0210208903 07.01.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MSME on 05.04.2019 for examination of the case. As per recommendation of representative of MSME, the Committee decided to forward the case to DPIIT for examination. The case stands deferred.			

29	Case No.: 255/14/81-ALC2/2018	Party Name: GRUNER INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00973/AM19/	RLA File : 05/23/040/00445/AM19/	Lic.No/Date:0510409257 09.01.2019	
	Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per GN-4 with accountability clause as recommended by representative of MSME. Note : Grade, Model & Technical specifications of the items imported and that used in the resultant product to conform. RA concerned may take suitable consequential action accordingly.			

30	Case No.: 237/14/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00955/AM19/	RLA File : 05/23/040/00454/AM19/	Lic.No/Date:0510409268 09.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Type of weld used to manufacture pipe. 2. Surface area of pipe to be coated. 3. Thickness of each coating. 4. Net content of steel in coated pipes. The case stands deferred.			

31	Case No.: 234/14/81-ALC2/2018	Party Name: MANAKSIA ALUMINIUM COMPANY LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Rejected
	HQ File : 01/81/050/00952/AM19/	RLA File : 02/24/040/00132/AM19/	Lic.No/Date:0210208909 09.01.2019	
	Decision: The Committee considered the case as per agenda and decided to reject the case as per comments given by DPIIT vide their F. No.: 47011/87/2019-TSW dated 10.04.2019 under intimation to concerned RA. (Copy enclosed). RA concerned may take suitable consequential action accordingly.			

32

Case No.: 241/14/81-ALC2/2018	Party Name: KITCHEN ESSENTIALS	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File : 01/81/050/00959/AM19/	RLA File : 03/94/040/00855/AM19/	Lic.No/Date:0310826288 10.01.2019			
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms taking cue from the norms ratifiedfor AA No. 0510408046 dated 09.10.2018 issued to Magppie International Ltd. in Meeting No. 10/81-ALC2/2018 held on 16.01.2019 as per recommendation given by Consultant (TEC-3):					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen & Other Households	47000.0 00 Kg	7220909 0	Magnetic Stainless Steel	Allowed

	Parts, Frypan Handle made of Magnetic stainless steel (grade 430, Thickness- 3.00mm) (Net contents of magnetic stainless steel (Grade 430) Qty- 47,000Kgs)			Coils colled-rolled (Grade 430) of a thickness 3.00mm	wastage 10%
Note: The word 'Magnetic' may be added in export item description. RA concerned may take suitable consequential action accordingly.					

33	Case No.: 1/14/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00719/AM19/	RLA File : 03/95/040/00868/AM19/	Lic.No/Date:0310826355 14.01.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

34	Case No.: 243/14/81-ALC2/2018	Party Name: BELDEN INDIA PVT.LTD	Meet No/Date : 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00961/AM19/	RLA File : 31/83/040/00159/AM19/	Lic.No/Date:3110067285 16.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): - Sl. No. 2, 4, 5, 12 & 15 of the Standard Deficiency Format. - Clarify, why export product is coated/plated while import item No. 10 is clad? - The function of item No. 3. The case stands deferred.			

35

Case No.: 246/14/81-ALC2/2018	Party Name: MAN INDUSTRIES (INDIA) LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved			
HQ File : 01/81/050/00964/AM19/	RLA File : 03/95/040/01072/AM19/	Lic.No/Date:0310826411 16.01.2019				
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):						
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73051121	*CASING PIPE WITH MULTISTART CONNECTOR.	18858.000 M.T	1	72254019	ALLOY STEEL HR PLATES. Specification of Plates - API	

Net Content of Alloy HR Plates - 17381.00 Mt. Specification of Pipes - API Grade - X-56. Diameter of Pipes - 20". Thickness of Pipes - 15.875MM (0.625").				Grade - X-56. Thickness of Plates - 15.875MM. Width of Plates - 800MM to 4800MM.	As per SION C-593
	2		38109090	WELDING FLUX	
	3		72179092	WELDING WIRE	
	4		73079990	MULTISTART CONNECTOR - UDT MAKE MODEL - LEOPARD.	Net to net as per GN-4

Note: The word ‘Coil may be deleted both from import and export items.

RA concerned may take suitable consequential action accordingly.

36	Case No.: 272/14/81-ALC2/2018	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00990/AM19/	RLA File : 03/95/040/00923/AM19/	Lic.No/Date:0310826392 16.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Sl. No. 4 & 12 of the Standard Deficiency Format. 2. Polymer base of compound for item No. 4. 3. Composition of compounded material indicating use of each & every chemical & polymer in it. The case stands deferred.			

37	Case No.: 251/14/81-ALC2/2018	Party Name: BAOSTEEL INDIA COMPANY PRIVATE LIMITED,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00969/AM19/	RLA File : 03/94/040/00871/AM19/	Lic.No/Date:0310826518 22.01.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MoS on 04.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

38	Case No.: 252/14/81-ALC2/2018	Party Name: BAOSTEEL INDIA COMPANY PRIVATE LIMITED,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00970/AM19/	RLA File : 03/94/040/00873/AM19/	Lic.No/Date:0310826519 22.01.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MoS on 04.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

39	Case No.: 256/14/81-ALC2/2018		Party Name: PARAM INDUSTRIES		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved				
	HQ File : 01/81/050/00974/AM19/		RLA File : 03/95/040/01049/AM19/		Lic.No/Date:0310826573 23.01.2019						
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by MSME with the condition that the applicant only imports secondary sheets/coils and export consist of SS semi-fished perforated strips with perforated Pattern No. SSPS/P1-05 as under:										
ITCHS Code		Export Item		Quantity		ITCHS Code		Import Item		Recommended Quantity	
73182990		Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex (net content of Stainless Steel Secondary Sheet / Coils 44 MT)		44.000 M.T		72199090		Stainless Steel Secondary Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex		Import quantity may be allowed 2.06 Kg/Kg after 1/3 rd recovery	
RA concerned may take suitable consequential action accordingly.											

40

Case No.: 259/14/81-ALC2/2018	Party Name: MEHTA TUBES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File : 01/81/050/00977/AM19/	RLA File : 03/95/040/00166/AM19/	Lic.No/Date:0310826661 28.01.2019			
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
740313 00	COPPER BILLETS NET WT COPPER 99300 KGS NET TELLURIUM 700 KGS	100000.000 Kg	74040012	COPPER SCRAP ALL GRADES	104265 Kg
			28045020	ALLOYING ELEMENT TELLURIUM	714 Kg
RA concerned may take suitable consequential action accordingly.					

41	Case No.: 260/14/81-ALC2/2018		Party Name: MEHTA TUBES LIMITED		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved				
	HQ File : 01/81/050/00978/AM19/		RLA File : 03/95/040/00729/AM19/		Lic.No/Date:0310826664 28.01.2019						
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):										
ITCHS Code		Export Item		Quantity		ITCHS Code		Import Item		Recommended Quantity	
740313		COPPER		100000.000		7404001		COPPER SCRAP		104265 Kg	

00	BILLETS NET WT COPPER 99300 KGS NET TELLURIUM 700 KGS	Kg	2	ALL GRADE	
			2804502 0	ALLOYING ELEMENT TELLURIUM	714 Kg
RA concerned may take suitable consequential action accordingly.					

Case No.: 264/14/81-ALC2/2018	Party Name: A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
HQ File :01/81/050/00982/AM19/	RLA File :03/94/040/00931/AM19/	Lic.No/Date:0310826718 30.01.2019	
Decision: The Committee considered the case as per agenda and noted that DPIIT vide their F. No.: 12/3/2018-TS dated 09.04.2019 informed that the case does not pertain to DPIIT and may be consulted to MSME. However, the matter was deliberated in the meeting and the Committee decided to seek from the applicant to furnish following information as per advice of Consultant (TEC-1) & Consultant (TEC-3): 1. Sl. No. 3, 4, 5, 11 & 15 of the Standard Deficiency Format. 2. Justification for PVC coating when wire used is already galvanized.			
The case stands deferred.			

Case No.: 263/14/81-ALC2/2018	Party Name: AXORA RESOURCES LIMITED.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
HQ File : 01/81/050/00981/AM19/	RLA File : 02/24/040/00160/AM19/	Lic.No/Date:0210208946 30.01.2019	
Decision: The Committee considered the case as per agenda and noted the comments given by representative of MSME. As per comments of MSME as well as Consultant (TEC-3), the Committee decided to seek from the applicant to furnish following information: 1. Percentage of lead in import and export products. 2. Certificate of analysis from supplier of import item.			
The case stands deferred.			

Case No.: 265/14/81-ALC2/2018	Party Name: POLYCAB INDIA LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
HQ File : 01/81/050/00983/AM19/	RLA File : 03/95/040/01073/AM19/	Lic.No/Date:0310826723 30.01.2019	
Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Sl. No. 4 & 12 of the Standard Deficiency Format. 2. Polymer base of compound for item No. 4. 3. Composition of compounded material indicating use of each & every chemical & polymer in it.			
The case stands deferred.			

45	Case No.: 267/14/81-ALC2/2018	Party Name: POLYCAB INDIA LIMITED	Meet No/Date : 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00985/AM19/	RLA File : 03/95/040/01139/AM19/	Lic.No/Date:0310826748 31.01.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): - Sl. No. 4 & 12 of the Standard Deficiency Format. - Polymer base of compound for item No. 4. - Composition of compounded material indicating use of each & every chemical & polymer in it. The case stands deferred.			

46

Case No.: 380/14/81-ALC2/2018	Party Name: JAIN METAL ROLLING MILLS	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File :01/81/050/01098/AM19/	RLA File :04/24/040/00178/AM19/	Lic.No/Date:0410165161 01.02.2019			
Decision: The Committee considered the case as per agenda and on the recommendation of representative of MSME decided to fix the following ad-hoc norms on repeat basis as approved for AA No. 0410164836 dated 31.10.2018 in :					
1.					
ITCHS Code	Export item	Quantity	ITCHS Code	Import Item	Recommended Quantity
72040012	Copper scrap covered by ISRI code words Barely, Berry and Brich/Clove, cobra and Cocoa; Copper Content 99%	380.000 MT	72040012	Copper wire scrap as per ISRI code Druid Min Cu 40%	968.70 MT inclusive of 3% wastage after effecting 50% recovery from scrap
2. The words ‘copper wire nodules scrap covered by ISRI code words’ may be deleted from export items.					
3. Average percentage of Copper (Cu) in export item to be mentioned as 99%.					
4. Average percentage of Copper (Cu) by weight in import item to be mentioned as 40%.					
RA concerned may take suitable consequential action accordingly.					

47	Case No.: 273/14/81-ALC2/2018	Party Name: GRAPHITE & CARBON INDUSTRIES (INDIA) PRIVATE LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Withdrawn
	HQ File : 01/81/050/00991/AM19/	RLA File : 03/94/040/00917/AM19/	Lic.No/Date:0310826801 04.02.2019	
	Decision: The Committee considered the case as per agenda and noted that concerned RA Mumbai vide F. No.: 03/94/040/917/AM19 dated 04.02.2019 has informed that above AA has been issued on repeat basis as per Para 4.12 of the FTP. Accordingly, the Committee decided to allow the withdrawal of the case from the agenda under intimation to concerned RA. Case is withdrawn.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

48	Case No.: 274/14/81-ALC2/2018	Party Name: P.M. ELECTRO AUTO PVT. LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/00992/AM19/	RLA File :03/95/040/01147/AM19/	Lic.No/Date:0310826802 04.02.2019	
Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as recommended by representative of MSME:				
1. Sl. No. 3, 4, 5 & 11 of the Standard Deficiency Format.				
The case stands deferred.				

Case No. : 276/14/81-ALC2/2018		Party Name: PARAM INDUSTRIES		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved	
HQ File : 01/81/050/00994/AM19/		RLA File : 03/95/040/01094/AM19/		Lic.No/Date:0310826878 06.02.2019			
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by MSME with the condition that the applicant only imports secondary sheets/coils and export consist of SS semi-fished perforated strips with perforated Pattern No. SSPS/P1-05 as under:							
49	ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity	
	73182990	Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex (net content of Stainless Steel Secondary Sheet / Coils 44 MT)	44.000 M.T	72199090	Stainless Steel Secondary Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex	Import quantity may be allowed 2.06 Kg/Kg after 1/3 rd recovery	
RA concerned may take suitable consequential action accordingly.							

50

Case No.: 277/14/81-ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File : 01/81/050/00995/AM19/	RLA File : 03/95/040/01099/AM19/	Lic.No/Date:0310826879 06.02.2019			
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by MSME with the condition that the applicant only imports secondary sheets/coils and export consist of SS semi-fished perforated strips with perforated Pattern No. SSPS/P1-05 as under:					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex (net content of	44.000 M.T	72199090	Stainless Steel Secondary Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / 2205 Duplex	Import quantity may be allowed 2.06 Kg/Kg after 1/3 rd recovery

	Stainless Steel Secondary Sheet / Coils 44 MT)				
RA concerned may take suitable consequential action accordingly.					

51	Case No.: 279/14/81-ALC2/2018		Party Name: APAR INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved
	HQ File : 01/81/050/00997/AM19/		RLA File : 03/94/040/00921/AM19/	Lic.No/Date:0310826904 07.02.2019	
	Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per written comments given by Consultant (TEC-3):				
	Sl. No.	ITCHS Code	Import Item		Recommended Quantity
	1	76061190	*Aluminium wire/rod Coils		Net + 1% wastage
	2	39011090	XLPE COMPOUND		Net + 2.5% wastage
	3	39042110	PVC RESIN		Net + 2.5% wastage
	4	39012000	High Density Polyethylene (HDPE).		Net + 2.5% wastage
	5	39019090	Semi Conducting Compound		Net + 2.5% wastage
	6	76072090	CO-POLYMER COATED ALUMINIUM TAPE		Net + 1% wastage
* The word “Plates/Strips” may be deleted and wire/rod may be added. RA concerned may take suitable consequential action accordingly.					

52	Case No.: 281/14/81-ALC2/2018	Party Name: R. R. KABEL LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/00999/AM19/	RLA File : 03/95/040/01142/AM19/	Lic.No/Date:0310826952 08.02.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Sl. No. 12 of the Standard Deficiency Format. The case stands deferred.			

53

Case No.: 280/14/81-ALC2/2018		Party Name: TECHFAB (INDIA) INDUSTRIES LTD		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved
HQ File : 01/81/050/00998/AM19/		RLA File : 03/95/040/01056/AM19/		Lic.No/Date:0310826944 08.02.2019		
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as recommended by Consultant (TEC-1) and Consultant (TEC-3):						
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity	
73142090	Steel Gabion without PVC Coated	200.000 M.T	72122010	GI wire 2 to 3.9 mm	1.02Kg/Kg content in the export product	
73142090	Steel Gabion with PVC Coated	200.000 M.T	39042290	PVC compound	1.02Kg/Kg content in the export product	
RA concerned may take suitable consequential action accordingly.						

54	Case No.: 284/14/81-ALC2/2018	Party Name: DISHA AUTO COMPONENTS PVT.LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/01002/AM19/	RLA File :03/94/040/00976/AM19/	Lic.No/Date:0310826973 11.02.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by representative of MSME: 1. Size of blank 2. Weight of blank. The case stands deferred.			

55	Case No.: 282/14/81-ALC2/2018	Party Name: GRUNER INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01000/AM19/	RLA File : 05/23/040/00495/AM19/	Lic.No/Date:0510409632 11.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MSME on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

56	Case No.: 287/14/81-ALC2/2018	Party Name: LM WIND POWER BLADES INDIA PVT. LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01005/AM19/	RLA File : 34/24/040/00334/AM19/	Lic.No/Date:3410044884 12.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the case has been referred to Consultant (TEC-1) for examination on 04.04.2019. However, the Committee also observed that the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases of the applicant pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.			

57	Case No. : 288/14/81-ALC2/2018	Party Name: LM WIND POWER BLADES INDIA PVT. LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01006/AM19/	RLA File : 34/24/040/00335/AM19/	Lic.No/Date: 3410044885 12.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the case has been referred to Consultant (TEC-1) for examination on 04.04.2019. However, the Committee also observed that the applicant has been called on Personal Hearing in the forthcoming meeting in respect of other cases of the applicant pending for ratification. Hence, the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.			

58	Case No.: 286/14/81-ALC2/2018	Party Name: SUBHAM ENGINEERING WORKS	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/01004/AM19/	RLA File : 03/95/040/01112/AM19/	Lic.No/Date:0310826989 12.02.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Sl. No. 3, 4, 5, 11 & 15 of the Standard Deficiency Format. The case stands deferred.			

59	Case No.: 285/14/81-ALC2/2018	Party Name: TATA INTERNATIONAL LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/01003/AM19/	RLA File :02/24/040/00166/AM19/	Lic.No/Date:0210208972 12.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

60	Case No.: 289/14/81-ALC2/2018	Party Name: R. R. KABEL LIMITED	Meet No/Date: 1/81- ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01007/AM19/	RLA File : 03/95/040/01148/AM19/	Lic.No/Date:0310827010 13.02.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3): 1. Sl. No. 12 of the Standard Deficiency Format. The case stands deferred.			

61	Case No.: 290/14/81-ALC2/2018	Party Name: POONAM ENTERPRISES,	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01008/AM19/	RLA File : 03/95/040/01088/AM19/	Lic.No/Date:0310827051 14.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

62	Case No.: 293/14/81-ALC2/2018	Party Name: BELDEN INDIA PVT.LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/01011/AM19/	RLA File :31/83/040/00172/AM19/	Lic.No/Date:3110067313 15.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

63	Case No.: 292/14/81-ALC2/2018	Party Name: MAURIA UDYOG LTD	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01010/AM19/	RLA File : 05/24/040/00629/AM19/	Lic.No/Date:0510409679 15.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

64

Case No.: 294/14/81-ALC2/2018	Party Name: PARAM INDUSTRIES	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Approved		
HQ File : 01/81/050/01012/AM19/	RLA File : 03/95/040/01151/AM19/	Lic.No/Date:0310827064 15.02.2019			
Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of MSME on repeat basis as ratified for AA 0310813248 dated 12.05.2017 in meeting no. 11/81 dated 30.01.2019 with the condition that the applicant only imports secondary sheets/coils and export consist of SS perforated strips with perforated Pattern No. SSPS/PI-02 as under:					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
73182990	Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 (net content of Stainless Steel Secondary Sheet / Coils 20.570 MT)	20.570 M.T	72199090	Stainless Steel Secondary Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 of the same thickness	2.55 kg/kg of export product after 1/3 rd recovery
RA concerned may take suitable consequential action accordingly.					

65	Case No.: 298/14/81-ALC2/2018	Party Name: DELTA ELECTRONICS INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01016/AM19/	RLA File : 05/23/040/00504/AM19/	Lic.No/Date:0510409688 18.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to MeitY on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

66	Case No.: 296/14/81-ALC2/2018	Party Name :LEONI CABLE SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01014/AM19/	RLA File 31/83/040/00174/AM19/	Lic.No/Date:3110067319 18.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to DPIIT on 03.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

67	Case No.: 300/14/81-ALC2/2018	Party Name: JINDAL SAW LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File :01/81/050/01018/AM19/	RLA File :05/23/040/00511/AM19/	Lic.No/Date:0510409724 21.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

68	Case No.: 301/14/81-ALC2/2018		Party Name: PARAM INDUSTRIES		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved				
	HQ File : 01/81/050/01019/AM19/		RLA File : 03/95/040/01228/AM19/		Lic.No/Date:0310827190 21.02.2019						
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of MSME on repeat basis as ratified for AA 0310813248 dated 12.05.2017 in meeting no. 11/81 dated 30.01.2019 with the condition that the applicant only imports secondary sheets/coils and export consist of SS perforated strips with perforated Pattern No. SSPS/PI-02 as under:										
ITCHS Code		Export Item		Quantity		ITCHS Code		Import Item		Recommended Quantity	
731829 90		Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / 316 (net content of Stainless Steel Sheet / Coils 20.570 MT)		20.570 M.T		721990 90		Stainless Steel Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / 316 of the same thickness		2.55 kg/kg of export product after 1/3 rd recovery	
RA concerned may take suitable consequential action accordingly.											


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

69	Case No.: 302/14/81-ALC2/2018		Party Name: PARAM INDUSTRIES		Meet No/Date: 1/81-ALC2/2019 10.04.2019		Approved	
	HQ File : 01/81/050/01020/AM19/		RLA File : 03/95/040/01226/AM19/		Lic.No/Date:0310827191 21.02.2019			
	Decision: The Committee considered the case as per agenda and decided to ratify the norms for the above AA as per written comments of MSME on repeat basis as ratified for AA 0310813248 dated 12.05.2017 in meeting no. 11/81 dated 30.01.2019 with the condition that the applicant only imports secondary sheets/coils and export consist of SS perforated strips with perforated Pattern No. SSPS/PI-02 as under:							
	ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity		
	73182990	Stainless Steel semi finished perforated strips Grade 304 / 410 / 201 / 409 / 430 / 316 (net content of Stainless Steel Secondary Sheet / Coils 20.570 MT)	20.570 M.T	72199090	Stainless Steel Secondary Sheet / Coils Grade 304 / 410 / 201 / 409 / 430 / 316 of the same thickness	2.55 kg/kg of export product after 1/3 rd recovery		
RA concerned may take suitable consequential action accordingly.								

70	Case No.: 305/14/81-ALC2/2018	Party Name: APL APOLLO TUBES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01023/AM19/	RLA File : 05/23/040/00501/AM19/	Lic.No/Date:0510409773 25.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.			
	The case stands deferred.			

	Case No. : 383/14/81-ALC2/2018	Party Name: SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
71	HQ File : 01/81/050/01101/AM19/	RLA File : 05/24/040/00661/AM19/	Lic.No/Date:0510409786 26.02.2019	
Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments.				
The case stands deferred.				

72	Case No.: 384/14/81-ALC2/2018	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01102/AM19/	RLA File : 05/23/040/00494/AM19/	Lic.No/Date:0510409803 27.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

73	Case No.: 385/14/81-ALC2/2018	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01103/AM19/	RLA File : 05/23/040/00517/AM19/	Lic.No/Date:0510409804 27.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			

74	Case No.: 388/14/81-ALC2/2018	Party Name: AXORA RESOURCES LIMITED.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01106/AM19/	RLA File : 02/24/040/00181/AM19/	Lic.No/Date:0210209027 28.02.2019	
	Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by representative of MSME: 1. Percentage of lead in import and export product. The case stands deferred.			

75	Case No.: 387/14/81-ALC2/2018	Party Name: PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date: 1/81-ALC2/2019 10.04.2019	Deferred
	HQ File : 01/81/050/01105/AM19/	RLA File : 05/24/040/00690/AM19/	Lic.No/Date:0510409820 28.02.2019	
	Decision: The Committee considered the case as per agenda and noted that the copy of application was sent to Consultant (TEC-3) on 05.04.2019 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for comments. The case stands deferred.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Offline Cases:

76.

Case No.:107/3/81-ALC2/2018	TD Power Systems Limited, Bengaluru	Status
Meeting Number:1/81	HQ File No: 01/81/050/00184/AM19/DES-II/	
Dated: 10.04.2019	RLA File No: 07/24/040/00235/AM17/	Deferred
Subject:	Re-fixation of ratified norms in respect of Advance Authorization (AA) No. 0710110533 dated 19.10.2016.	
Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per recommendation of representative of DHI:		
1. The details of import item at Sl. No. 38 & 127 with their use in manufacturing processes.		
The case stands deferred.		

77

Case No.: AR- 41	Vedanta Limited, Madurai	Status	
Meeting No. 1/81	HQ File No: 01/81/171/00019/AM16/DES.II		
Dated: 10.04.2019	RLA File No.: 35/24/039/00003/AM15/	Approved	
Subject:	Ratification of ad-hoc norms in respect of Annual Advance Authorization (AAA) No. 3510044672 dated 17.02.2015.		
Decision: The Committee considered the case as per agenda and decided to fix the following ad-hoc norms as per the discussions and comments given by Consultant (TEC-3) taking cue from norms fixed in case of AA No. 3510030590 dated 15.06.2010 and AA No. 0310642197 dated 13.07.2011:			
Sl. No.	Export Items	Import Items	Recommended Norms
1	Copper cathode/continuous Cast Copper wire rod	Copper in Copper anode	4% wastage on net content of copper
2	Gold & Silver in Anode Slime	Gold & Silver (In Copper anode containing Gold & Silver)	Net to Net with matching purity.
3	Copper cathode/continuous Cast Copper wire rod	Off grade Copper cathode 1	4% wastage on net content of copper
4	Copper cathode/continuous Cast Copper wire rod	Copper in unrefined Copper Blister Copper	4% wastage on net content of copper
5	Gold & Silver in Anode Slime	Gold & Silver (In unrefined Copper blister Copper containing Gold & Silver)	Net to Net with matching purity.
RA concerned may take suitable consequential action accordingly.			


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Case No.:18/21/81-ALC2/2017	Man Industries (India) Limited, Mumbai	Status
Meeting Number:1/81	HQ File No: 01/81/050/00459/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/95/040/00369/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310816636 dated 30.10.2017.	
Decision: The Committee considered the case as per agenda and noted that the applicant was called for personal hearing before the Committee to explain the case vide email dated 08.04.2019. However, the applicant vide email dated 09.04.2019 shown its inability to attend the said PH on 10.4.2019 due to non-availability of air tickets and requested for another date to appear for PH. Therefore, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting. The case stands deferred.		

Case No.:15/22/81-ALC2/2017	Man Industries (India) Limited, Mumbai	Status
Meeting Number:1/81	HQ File No: 01/81/050/00498/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/95/040/00583/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310817088 dated 15.11.2017.	
Decision: The Committee considered the case as per agenda and noted that the applicant was called for personal hearing before the Committee to explain the case vide email dated 08.04.2019. However, the applicant vide email dated 09.04.2019 shown its inability to attend the said PH on 10.4.2019 due to non-availability of air tickets and requested for another date to appear for PH. Therefore, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting. The case stands deferred.		

Case No.:16/22/81-ALC2/2017	Man Industries (India) Limited, Mumbai	Status
Meeting Number:1/81	HQ File No: 01/81/050/00499/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/95/040/00658/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310817152 dated 20.11.2017.	
Decision: The Committee considered the case as per agenda and noted that the applicant was called for personal hearing before the Committee to explain the case vide email dated 08.04.2019. However, the applicant vide email dated 09.04.2019 shown its inability to attend the said PH on 10.4.2019 due to non-availability of air tickets and requested for another date to appear for PH. Therefore, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting. The case stands deferred.		


SHOBHIT GUPTA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

81

Case No.:	Nash Industries (I) Private Limited, Bengaluru	Status
Meeting Number: 1/81	HQ File No: 01/80/162/00302/AM18/DES-I	
Dated: 10.04.2019	CSEZ File No: 1/11/2015:EOU:CSEZ/1476/	Deferred
Subject:	Request for fixation of wastage norms for export product "Sheet Metal Pressed Component for UPS and other industrial use.	
Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per written comments given by Consultant (TEC-3):		
1. Sl. No. 3, 4, 11 & 11(a) of the Standard Deficiency Format. The case stands deferred.		

82

Case No.:106/3/81-ALC2/2018	TD Power Systems Limited, Bengaluru	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00183/AM19/DES-II	
Dated: 10.04.2019	RLA File No: 07/24/040/00037/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0710111561 dated 08.05.2017.	
Decision: The Committee considered the case as per agenda and decided to seek from the applicant to furnish following information as per recommendation of representative of DHI:		
1. The details of import item at Sl. No. 38 & 127 with their use in manufacturing processes. The case stands deferred.		

83

Case No.:1/21/81-ALC2/2017	Kirtanlal Steel Private Limited, Mumbai	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00442/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/94/040/00102/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310815526 dated 05.09.2017.	
Decision: The Committee considered the case as per agenda and decided to refer the case to MSME and call the applicant for personal hearing to explain the case in the forthcoming NC meeting.		
The case stands deferred.		

84

Case No.:2/21/81-ALC2/2017	Kirtanlal Steel Private Limited, Mumbai	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00443/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/94/040/00105/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310815527 dated 05.09.2017.	
Decision: The Committee considered the case as per agenda and decided to refer the case to MSME and call the applicant for personal hearing to explain the case in the forthcoming NC meeting.		
The case stands deferred.		

85

Case No.:2/23/81-ALC2/2017	Kirtanlal Steel Private Limited, Mumbai	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00501/AM18/DES-II	
Dated: 10.04.2019	RLA File No: 03/94/040/00529/AM18/	Deferred
Subject:	Request for revision of ratified norms in respect of advance authorization no. 0310816055 dated 29.09.2017.	
Decision: The Committee considered the case as per agenda and decided to refer the case to MSME and call the applicant for personal hearing to explain the case in the forthcoming NC meeting. The case stands deferred.		

86

Case No.:AR-219	Bharat Heavy Electricals Limited	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00302/AM12/DES-II	
Dated: 10.04.2019	RLA File No: 05/23/040/00199/AM12/	Deferred
Subject:	Request for ratification of norms in respect of advance authorization no. 0510305231dated 14.10.2011.	
Decision: The Committee considered the case as per agenda and noted the comments given by DHI vide their U. O. No.: DES-2/BHEL/PEM-1-2019-HEI dated 04.04.2019. The matter was deliberated in the meeting and the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.		

87

Case No.:AR-220	Bharat Heavy Electricals Limited	Status
Meeting Number: 1/81	HQ File No: 01/81/050/00293/AM12/DES-II	
Dated: 10.04.2019	RLA File No: 05/23/040/00196/AM12/	Deferred
Subject:	Request for ratification of norms in respect of advance authorization no. 0510305232dated 14.10.2011.	
Decision: The Committee considered the case as per agenda and observed the comments given by DHI vide their U. O. No.: DES-2/BHEL/PEM-1-2019-HEI dated 04.04.2019. The matter was deliberated in the meeting and the Committee decided to call the applicant for personal hearing to explain the case in the forthcoming meeting of Norms Committee. The case stands deferred.		


SHOBHIT GUPTA
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

SDF

Export Items:		
	1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
	2	Detail technical note on manufacturing process including the relevant flow sheet.
	3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
	4	Weight of each Export Product.
	5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
Import Items:		
	6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
Components:		
	7	Technical characteristics / part numbers, if any.
	8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
	9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
	10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
	11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
	11 (a)	Sheet layout diagram of the material indicating the wastage during blanking
	12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
	13	Weight of Steel, which requires imported welding material, giving break-up of: i) Steel Plates/Sheets upto 30mm thickness ii) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness iii) Steel Plates/Sheets more than 70 mm thickness. iv) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
	14	Particulars of the licenses obtained in the past and ratified by ALC (with or

SDF

		without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
	15	Use of export product
	16	You are advised to apply for SION.
	17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
	18	--
√	19	Any other information: The company is requested to submit information sought vide DHI deficiency letter dated 9.7.2013 relating to calculation linking EP rating with core/coil dimension & end use of items 19, 21, 22 & 26.
	20	The information called for must be submitted in duplicate within 15 days from the date of issue of this letter. The information may be directly sent to Chairman, NC-II, O/o DGFT, Udyog Bhawan, New Delhi-110011, E-mail: nc2.dgft@nic.in, Office Tel.: 23061562, Extn.267.

2
10/4/2019

भारत सरकार
Government of India
इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(28)/2016-IPHW

दिनांक 22.03.2019
Date.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.1010059476 dated 11.05.2016 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/97/AM17/DES-2/7 dated 14.06.2016 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of "Connector".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above


(Asha Nangia)
Director
Tel: 011-24301268
Email-anangia@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(28)/2016 -IPHW dated 22.03.2019



Lic. No. 1010059476				
	Import Item	UOM applied as in DGFT	Qty applied in DGFT	Qty recommended
1	Connector P/N 10123440-001LF			
1	BRASS STRIP-C26000 U/P BRASS 0.5X26MM	KGS	19419.87	10432.95
2	ZYTEL ® FR50 BK505 NYLON RESIN-D12540424	KGS	10535.48	10535.48
2	Connector P/N 10123437-001LF			
1	CU SILVER ALLOY STRIP- U/P 18080 CU ALLOY 0.5X35MM	KGS	10671.97	5401.49
3	Connector P/N 10123439-001LF			
1	CU SILVER ALLOY STRIP- U/P 18080 CU ALLOY 0.5X35MM	KGS	10714.94	5423.24
4	Connector P/N 86093487313H55UPLF			
1	BRASS STRIP- U/P CU ZN37 57.X21.30MMYLW	KGS	1157.96	686.52
2	BRASS STRIP- U/P CU ZN37 57.X26.30MMYLW	KGS	1408.06	840.66
3	BRASS STRIP- U/P CU ZN37 57.X31.30MMYLW	KGS	1701.51	1027.98
4	ARNITE TV4 260 S KN.01.74-T.I NO. 39079150			
4	THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE	KGS	1298.50	1298.50
5	PB STRIP C52100 0.60MM X 15.00MM	KGS	350.23	165.21
6	GOLD PLATING SALT 200019241	GRAM	519.23	434.73
7	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRAM	990.56	765.55
8	135759 / NICKEL ANODE SQUARE	KGS	9.00	9.00
9	123403 / 2026 N F TIN	LTR	13.00	13.00
10	CHO387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	9.51	9.51
11	CHO387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	LTR	15.12	15.12
12	123393 / 2019 N F ACID	LTR	20.40	20.40
13	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	1.32	1.32
14	00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI)	LTR	3.30	3.30
15	GALDEN SV 70	KGS	1.38	1.38
16	200039359 OLD N: 352731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.78	0.78
17	00010063341 (PALLADIUM REPLENISHER) PALLAMET 500 REPLENISHER	LTR	2.90	2.90
5	Connector P/N 86093967113755ELF			0.00
1	BRASS STRIP- U/P CU ZN37 57.X21.30MMYLW	KGS	1540.43	917.33
2	BRASS STRIP- U/P CU ZN37 57.X26.30MMYLW	KGS	1873.14	1123.34
3	BRASS STRIP- U/P CU ZN37 57.X31.30MMYLW	KGS	2263.52	1373.75
4	ARNITE TV4 260 S KN.01.74-T.I NO. 39079150			
4	THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE	KGS	1484.69	1484.68
5	GOLD PLATING SALT 200019241	GRAM	690.74	584.19
6	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRAM	1317.74	1028.75
7	135759 / NICKEL ANODE SQUARE	KGS	12.10	12.10
8	123403 / 2026 N F TIN	LTR	17.47	17.47

file no-17(28)/2016-IPHW

2
10.04.2019

9	CHO387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	12.78	12.78
10	CHO387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	LTR	20.32	20.32
11	123393 / 2019 N F ACID	LTR	27.42	27.42
12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHING SOLUTION)	LTR	1.78	1.78
13	00010063344 (PALLADIUM REPLENISHING)			
13	PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI)	LTR	4.43	4.43
14	GALDEN SV 70	KGS	1.85	1.85
15	200039359 OLD N: 352731050 FB 7000 BALANCER (GOLD PLATING REPLENISHING)	LTR	1.05	1.05
16	00010063341 (PALLADIUM REPLENISHING) PALLAMET™ 500 REPLENISHING	LTR	3.90	3.90
6	Connector P/N HM2P65PDT2A0N9LF			0.00
1	SPECIAL BRASS (S30) STRIP-C44750 SPLBRS 0.45X28.0	KGS	554.38	247.31
2	SPECIAL BRASS (S30) STRIP-C44750 SPLBRS 0.45X32.5	KGS	15608.55	6891.80
3	ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	KGS	4105.03	4105.03
4	GOLD PLATING SALT 200019241	GRAM	2809.30	2375.96
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRAM	15240.67	11898.28
6	135759 / NICKEL ANODE SQUARE	KGS	84.88	84.88
7	123403 / 2026 N F TIN	LTR	122.54	122.54
8	CHO387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	89.66	89.66
9	CHO387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	LTR	142.56	142.56
10	123393 / 2019 N F ACID	LTR	192.33	192.33
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHING SOLUTION)	LTR	12.46	12.46
12	00010063344 (PALLADIUM REPLENISHING)			
12	PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI)	LTR	31.08	31.08
13	GALDEN SV 70	KGS	13.00	13.00
14	200039359 OLD N: 352731050 FB 7000 BALANCER (GOLD PLATING REPLENISHING)	LTR	7.38	7.38
15	00010063341 (PALLADIUM REPLENISHING) PALLAMET™ 500 REPLENISHING	LTR	27.35	27.35
7	Connector P/N HM2P89PDF1J1N9LF			0.00
1	SPECIAL BRASS (S30) STRIP-C44750 SPLBRS 0.45X28.0	KGS	6162.53	2745.68
2	SPECIAL BRASS (S30) STRIP-C44750 SPLBRS 0.45X32.5	KGS	4795.04	2147.28
3	ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	KGS	5220.15	5220.15
4	GOLD PLATING SALT 200019241	GRAM	1939.45	1632.05
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRAM	9853.45	7653.86

file no- 17(28)/2016 - I PHW

6	135759 / NICKEL ANODE SQUARE	KGS	62.59	62.59
7	123403 / 2026 N F TIN	LTR	90.36	90.35
8	CHO387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	66.11	66.11
9	CHO387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	LTR	105.12	105.12
10	123393 / 2019 N F ACID	LTR	141.82	141.81
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	9.19	9.19
12	00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI)	LTR	22.92	22.92
13	GALDEN SV 70	KGS	9.59	9.59
14	200039359 OLD N: 352731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	5.45	5.44
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	LTR	20.17	20.17
8	Connector P/N HM2P65PD5110N9LF			0.00
1	SPECIAL BRASS (S30) STRIP-C44750 SPLBRS 0.45X28.0	KGS	7880.63	3511.17
2	ARNITE TV4 261 SF F6.04.84-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TEREPHALATE	KGS	2264.08	2264.08
3	GOLD PLATING SALT 200019241	GRAM	1423.00	1197.46
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	GRAM	7256.94	5636.97
5	135759 / NICKEL ANODE SQUARE	KGS	48.02	48.02
6	123403 / 2026 N F TIN	LTR	69.33	69.33
7	CHO387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	50.73	50.72
8	CHO387G / GOLDENEYE NICKEL MAKEUP SOLUTION / PRODUCT CODE: 405912	LTR	80.66	80.65
9	123393 / 2019 N F ACID	LTR	108.81	108.81
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	7.05	7.05
11	00010063344 (PALLADIUM REPLENISHER) PALLAMATE (TM)500 NICKEL CONCENTRATE (100/G/LNI)	LTR	17.59	17.58
12	GALDEN SV 70	KGS	7.36	7.36
13	200039359 OLD N: 352731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	4.18	4.18
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	LTR	15.47	15.47

file no. - 17(28)/2016 - I PHW

4
10/4/2016

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या
No. 17(39)/2016-IPHW

दिनांक
Date 27.03.2019

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.1010059636 dated 25.10.2016 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/361/AM17/DES-2/25 dated 25.11.2016 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of "Connector".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above



(Asha Nangia)

Director

Tel: 011-24301268

Email-anangia@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(39)/2016 -IPHW dated 27.03.2019

For Rec. II
V.K. 21/04/2019



4
10.04.2019

Lic. No. 1010059636

	Import item	UOM applied DGFT	Qty applied in DGFT	Qty recommended
1	CONNECTOR P/N 55003-901003LF			
1	PB Strip (C51000 0.52mm X 15.70mm)	Kgs	20134.60	9404.08
2	PB Strip (C52100 0.20mm X 25mm)	Kgs	1899.03	822.24
3	PB Strip (C51000 0.15X28.7mm)	Kgs	4506.55	3256.66
4	Resin (LAPEROS E471I VF 2201 Natural)	Kgs	5083.25	5083.25
5	Gold Plating Salt (GPC) 200019241	Grams	4033.82	3294.09
6	Palladium (II) Tetrammine sulphate 400012275	Grams	24013.47	18098.37
7	135759 / NICKEL ANODE SQUARE	Kgs	96.15	96.15
8	123403 / 2026 N F TIN	Ltrs	138.81	138.81
9	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	101.56	101.56
10	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	161.49	161.49
11	123393 / 2019 NF ACID	Ltrs	217.87	217.87
12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	14.12	14.12
13	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	35.21	35.21
14	GALDEN SV 70	Kgs	14.73	14.73
15	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	8.37	8.36
16	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	30.98	30.98
2	CONNECTOR P/N 10075388-101LF			
1	PB Strip (UNPLTD PBSTRIP 0.45X37MM)	Kgs	10523.39	4744.87
2	Resin (LAPEROS E130I BK210P BLACK)	Kgs	1434.45	1434.45
3	RESIN (VE VECTRA E471I VF2201 NATURAL A1- 27000414)	Kgs	1399.08	1399.08
4	Gold Plating Salt (GPC) 200019241	Grams	749.57	605.67
5	Palladium (II) Tetrammine sulphate 400012275	Grams	2736.64	2041.19
6	135759 / NICKEL ANODE SQUARE	Kgs	1.96	1.96
7	123403 / 2026 N F TIN	Ltrs	2.84	2.84
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	2.07	2.07
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	3.30	3.30
10	123393 / 2019 NF ACID	Ltrs	4.45	4.45
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.29	0.29
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	0.72	0.72
13	GALDEN SV 70	Kgs	0.30	0.30

Daw

4
10.04.2019

File No.- 17(39)/2016-IPHW

Annexure

14	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.17	0.17
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	0.63	0.63
3	CONNECTOR P/N D09S24A6RV22LF			
1	PHOSPHOROUS BRONZE STRIP - SMDS 058X205 A55	Kgs	1873.50	1109.81
2	COLD ROLLED STEEL STRIP EDDCR STEELSTRIP. 4X50MM	Kgs	5212.66	0.00
3	RESIN (PLASTIC RESIN - GENESTER GN2330-1 BLACK)	Kgs	1063.37	1063.37
4	RESIN (LAPROS E130I BK210P BLACK)	Kgs	4476.40	4476.40
5	Gold Plating Salt (GPC) 200019241	Grams	533.07	439.52
6	Palladium (II) Tetrammine sulphate 400012275	Grams	4871.87	3707.87
7	135759 / NICKEL ANODE SQUARE	Kgs	5.95	5.95
8	123403 / 2026 N F TIN	Ltrs	8.59	8.59
9	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	6.28	6.28
10	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	9.99	9.99
11	123393 / 2019 NF ACID	Ltrs	13.48	13.48
12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.87	0.87
13	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	2.18	2.18
14	GALDEN SV 70	Kgs	0.91	0.91
15	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.52	0.52
16	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	1.92	1.92
4	CONNECTOR P/N D09P24A4GV00LF			
1	PHOSPHOROUS BRONZE STRIP - SMDS 058X205 A55	Kgs	2197.05	1301.47
2	COLD ROLLED STEEL STRIP EDDCR STEELSTRIP0.5X50MM	Kgs	6926.44	0.00
3	RESIN (ARNITE® TV4 261 SF TN.00.19-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TERPHALETE)	Kgs	6072.90	6072.90
4	Gold Plating Salt (GPC) 200019241	Grams	335.48	279.45
5	135759 / NICKEL ANODE SQUARE	Kgs	6.98	6.98
6	123403 / 2026 N F TIN	Ltrs	10.07	10.07
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	7.37	7.37
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	11.72	11.72
9	123393 / 2019 NF ACID	Ltrs	15.81	15.81
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	1.02	1.02

4
10.04.2019

11	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	2.56	2.55
12	GALDEN SV 70	Kgs	1.07	1.07
13	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.61	0.61
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	2.25	2.25
5	CONNECTOR P/N D09S24A4GV00LF			
1	PHOSPHOROUS BRONZE STRIP - SMDS 058X205 A55	Kgs	974.55	577.29
2	COLD ROLLED STEEL STRIP EDDCR STEELSTRIP0.4X50MM	Kgs	2710.92	0.00
3	RESIN (ARNITE® TV4 261 SF TN.00.19-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TERPHALETE)	Kgs	3717.28	3717.28
4	Gold Plating Salt (GPC) 200019241	Grams	106.43	88.66
5	135759 / NICKEL ANODE SQUARE	Kgs	3.10	3.09
6	123403 / 2026 N F TIN	Ltrs	4.47	4.47
7	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	3.27	3.27
8	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	5.20	5.20
9	123393 / 2019 NF ACID	Ltrs	7.01	7.01
10	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.45	0.45
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	1.13	1.13
12	GALDEN SV 70	Kgs	0.47	0.47
13	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.27	0.27
14	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	1.00	1.00
6	CONNECTOR P/N 86093967113755ELF			
1	BRASS STRIP-U/PCUZN37 .57X21.30MMYLW	Kgs	2105.28	1253.70
2	BRASS STRIP-U/PCUZN37 .57X26.30MMYLW	Kgs	2559.98	1535.24
3	BRASS STRIP-U/PCUZN37 .57X31.30MMYLW	Kgs	3093.50	1877.47
4	RESIN (ARNITE® TV4 260 S KN. 01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TERPHALETE)	Kgs	2029.09	2029.09
5	Gold Plating Salt (GPC) 200019241	Grams	944.02	798.40
6	Palladium (II) Tetrammine sulphate 400012275	Grams	1800.93	1405.97
7	135759 / NICKEL ANODE SQUARE	Kgs	16.54	16.54
8	123403 / 2026 N F TIN	Ltrs	23.87	23.87
9	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	17.47	17.47
10	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	27.78	27.77
11	123393 / 2019 NF ACID	Ltrs	37.47	37.47

Alw

4
10.04.2019

File No.- 17(39)/2016-IPHW

Annexure

12	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	2.43	2.43
13	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	6.06	6.06
14	GALDEN SV 70	Kgs	2.53	2.53
15	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	1.44	1.44
16	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	5.33	5.33
7	CONNECTOR P/N HM2P95PDF1J1N9LF			
1	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X28.0)	Kgs	327.11	145.74
2	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X32.5)	Kgs	239.33	107.07
3	RESIN (ARNITE® TV4 260 S KN. 01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TERPHALETE)	Kgs	118.85	118.85
4	Gold Plating Salt (GPC) 200019241	Grams	106.61	89.71
5	Palladium (II) Tetrammine sulphate 400012275	Grams	555.32	431.36
6	135759 / NICKEL ANODE SQUARE	Kgs	3.24	3.24
7	123403 / 2026 N F TIN	Ltrs	4.68	4.68
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	3.43	3.42
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	5.45	5.45
10	123393 / 2019 NF ACID	Ltrs	7.35	7.35
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	0.48	0.48
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	1.19	1.19
13	GALDEN SV 70	Kgs	0.50	0.50
14	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.28	0.28
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	1.05	1.04
8	CONNECTOR P/N HM2P07PD5111N9LF			
1	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X28.0)	Kgs	2089.52	929.79
2	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X32.5)	Kgs	970.51	440.69
3	RESIN (ARNITE® TV4 260 S KN. 01.74-T.I NO. 39079150 THERMOPLASTIC POLYSTER/POLYBUTYLENE TERPHALETE)	Kgs	696.92	696.92
4	Gold Plating Salt (GPC) 200019241	Grams	543.48	455.03
5	Palladium (II) Tetrammine sulphate 400012275	Grams	2699.03	2085.93
6	135759 / NICKEL ANODE SQUARE	Kgs	17.74	17.74
7	123403 / 2026 N F TIN	Ltrs	25.61	25.60

5

A

4
10.04.2019

8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	18.73	18.73
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	29.79	29.79
10	123393 / 2019 NF ACID	Ltrs	40.19	40.19
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	2.60	2.60
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	6.50	6.49
13	GALDEN SV 70	Kgs	2.72	2.72
14	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	1.54	1.54
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	5.72	5.72
9	CONNECTOR P/N HM2P65PDM3P5N9LIF			
1	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X28.0)	Kgs	4960.65	2210.25
2	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X32.5)	Kgs	1024.23	464.46
3	RESIN (ARNITE® TV4 260 S KN. 01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TERPHALETE)	Kgs	1439.80	1439.80
4	Gold Plating Salt (GPC) 200019241	Grams	1219.95	1016.22
5	Palladium (II) Tetrammine sulphate 400012275	Grams	3848.57	2959.25
6	135759 / NICKEL ANODE SQUARE	Kgs	35.55	35.55
7	123403 / 2026 N F TIN	Ltrs	51.33	51.33
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	37.55	37.55
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	59.71	59.71
10	123393 / 2019 NF ACID	Ltrs	80.56	80.56
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	5.22	5.22
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	13.02	13.02
13	GALDEN SV 70	Kgs	5.45	5.45
14	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	3.09	3.09
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	11.46	11.46
10	CONNECTOR P/N HM2P07PK5114GFLF			
1	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X28.0)	Kgs	2368.57	1024.52
2	SPECIAL BRASS (S30) STRIP (C44750 SPLBRS0.45X30.0)	Kgs	1015.10	442.24
3	RESIN (ARNITE® TV4 260 S KN. 01.74-T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TERPHALETE)	Kgs	389.56	389.56

6

ACW

4
10.04.2019

File No.- 17(39)/2016-IPHW

Annexure

4	Gold Plating Salt (GPC) 200019241	Grams	734.91	602.81
5	Palladium (II) Tetrammine sulphate 400012275	Grams	6562.24	4968.63
6	135759 / NICKEL ANODE SQUARE	Kgs	9.91	9.91
7	123403 / 2026 N F TIN	Ltrs	14.31	14.31
8	CH0387G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405911	Ltrs	10.47	10.47
9	CH0388G/GOLDENEYE NICKEL CONC / PRODUCT CODE:405912	Ltrs	16.65	16.65
10	123393 / 2019 NF ACID	Ltrs	22.46	22.46
11	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	Ltrs	1.46	1.46
12	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE (100/G/LNI)	Ltrs	3.63	3.63
13	GALDEN SV 70	Kgs	1.52	1.52
14	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltrs	0.86	0.86
15	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltrs	3.20	3.19

[Signature]

7

6
10/4/2019

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(13)/2017-IPHW
No.....

दिनांक 22.03.2019
Date.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.1010059679 dated 05.01.2017 issued in favour of M/s. FCI OEN Connectors Ltd., Cochin

This refer to DGFT I. D. No. 01/81/50/533/AM17/DES-2/32 dated 24.01.2017 seeking comments of this Ministry on the above mentioned application of M/s. FCI OEN Connectors Limited, Cochin for export of "Connector Part".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above


(Asha Nangia)
Director
Tel: 011-24301268
Email-anangia@meity.gov.in

Shri Vinod Kumar Kashyap, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(13)/2017 -IPHW dated 22.03.2019



6
p.04.2019

Annexure

Lic No. 1010059679				
	Import Item	UOM applied as in DGFT	Qty applied in DGFT	Qty recommended
1	CONNECTOR P/N (FG) 70232-116LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	1031.56	456.15
2	VECTRA E130i VF2201 NATURAL N A 1	Kgs	409.09	409.09
3	GOLD PLATING SALT (GPC) 200019241	Gram	181.09	153.92
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	971.12	761.95
5	135759 / NICKEL ANODE SQUARE	Kgs	3.93	3.93
6	123403 / 2026 N F TIN	Ltr	5.68	5.68
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	4.15	4.15
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER) 00010063344 (PALLADIUM REPLENISHER)	Ltr	6.24	6.24
9	PALLAMET™ 500 NICKEL CONCENTRATE 200039359 OLD N: 3542731050 FB 7000	Ltr	1.44	1.44
10	BALANCER (GOLD PLATING REPLENISHER) 00010063341 (PALLADIUM REPLENISHER)	Ltr	0.34	0.34
11	PALLAMET™500 REPLENISHER	Ltr	1.27	1.27
2	CONNECTOR P/N (FG) 70232-142LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	1008.80	444.62
2	VECTRA E130i VF2201 NATURAL N A 1	kgs	400.06	400.06
3	GOLD PLATING SALT (GPC) 200019241	Gram	172.24	146.40
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	873.21	685.13
5	135759 / NICKEL ANODE SQUARE	Kgs	3.85	3.85
6	123403 / 2026 N F TIN	Ltr	5.55	5.55
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	4.06	4.06
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER) 00010063344 (PALLADIUM REPLENISHER)	Ltr	6.10	6.10
9	PALLAMET™ 500 NICKEL CONCENTRATE 200039359 OLD N: 3542731050 FB 7000	Ltr	1.41	1.41
10	BALANCER (GOLD PLATING REPLENISHER) 00010063341 (PALLADIUM REPLENISHER)	Ltr	0.33	0.33
11	PALLAMET™500 REPLENISHER	Ltr	1.24	1.24
3	CONNECTOR P/N (FG) 70232-178LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	1905.37	838.85
2	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	643.90	287.28
3	VECTRA E130i VF2201 NATURAL N A 1	Kgs	1007.49	1007.49

File No. - 17(13)/2017-IPHW

6
10.04.2019

File No. 17(13)/2017-IPHW

Annexure

4	GOLD PLATING SALT (GPC) 200019241	Gram	444.50	377.82
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	2271.26	1782.06
6	135759 / NICKEL ANODE SQUARE	Kgs	9.68	9.68
7	123403 / 2026 N F TIN	Ltr	13.98	13.98
8	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	10.23	10.23
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	15.36	15.36
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	3.55	3.55
11	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.84	0.84
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	3.12	3.12
4	CONNECTOR P/N (FG) 85674-1159LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	1744.54	771.32
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	575.16	575.16
3	GOLD PLATING SALT (GPC) 200019241	Gram	305.88	260.00
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1636.45	1283.98
5	135759 / NICKEL ANODE SQUARE	Kgs	6.65	6.65
6	123403 / 2026 N F TIN	Ltr	9.60	9.60
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	7.03	7.03
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	10.55	10.55
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	2.44	2.44
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.58	0.58
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	2.14	2.14
5	CONNECTOR P/N (FG) 88902-110LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	4042.79	1787.40
2	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	700.47	355.97
3	VECTRA E130I VF2201 NATURAL N A 1	Kgs	1666.08	1666.08
4	GOLD PLATING SALT (GPC) 200019241	Gram	909.04	772.68
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	4874.47	3824.58

Handwritten signature

6
10.04.2019

6	135759 / NICKEL ANODE SQUARE	Kgs	19.26	19.26
7	123403 / 2026 N F TIN	Ltr	27.81	27.81
8	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	20.35	20.35
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	30.55	30.55
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	7.05	7.05
11	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	1.68	1.68
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	6.21	6.21
6	CONNECTOR P/N (FG) 88902-113LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	3043.47	1345.82
2	VECTRA E130i VF2201 NATURAL N A 1	Kgs	2006.80	2006.80
3	GOLD PLATING SALT (GPC) 200019241	Gram	534.28	454.13
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	2865.15	2248.04
5	135759 / NICKEL ANODE SQUARE	Kgs	11.60	11.60
6	123403 / 2026 N F TIN	Ltr	16.75	16.75
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	12.26	12.26
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	18.40	18.40
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	4.25	4.25
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	1.01	1.01
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	3.74	3.74
7	CONNECTOR P/N (FG) 89006-110LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	1431.66	630.30
2	VECTRA E130i VF2201 NATURAL N A 1	Kgs	472.00	472.00
3	GOLD PLATING SALT (GPC) 200019241	Gram	242.14	205.82
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1203.05	943.93
5	135759 / NICKEL ANODE SQUARE	Kgs	5.46	5.46
6	123403 / 2026 N F TIN	Ltr	7.88	7.88
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	5.77	5.77
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	8.66	8.66
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	2.00	2.00
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.47	0.47
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	1.76	1.76

6
10.04.2019

File No. 17(13)/2017-IPHW

Annexure

8	CONNECTOR P/N (FG) 89006-111LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	2105.09	939.18
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	684.56	684.56
3	GOLD PLATING SALT (GPC) 200019241	Gram	399.62	339.68
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	2190.87	1718.99
5	135759 / NICKEL ANODE SQUARE	Kgs	7.92	7.92
6	123403 / 2026 N F TIN	Ltr	11.43	11.43
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	8.36	8.36
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	12.55	12.55
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	2.90	2.90
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.69	0.69
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	2.55	2.55
9	CONNECTOR P/N (FG) 89006-120LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	201.39	95.33
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	56.27	56.27
3	GOLD PLATING SALT (GPC) 200019241	Gram	66.69	56.68
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	708.86	556.18
5	135759 / NICKEL ANODE SQUARE	Kgs	0.65	0.65
6	123403 / 2026 N F TIN	Ltr	0.94	0.94
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	0.69	0.69
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	1.03	1.03
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	0.24	0.24
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.06	0.06
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	0.21	0.21
10	CONNECTOR P/N (FG) 89006-126LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	442.74	214.06
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	125.03	125.03
3	GOLD PLATING SALT (GPC) 200019241	Gram	200.84	170.71
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1599.92	1255.32
5	135759 / NICKEL ANODE SQUARE	Kgs	1.45	1.45
6	123403 / 2026 N F TIN	Ltr	2.09	2.09

Handwritten signature

5

6
10.04.2019

7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	1.53	1.53
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	2.29	2.29
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	0.53	0.53
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.13	0.13
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	0.47	0.47
11	CONNECTOR P/N (FG) 89006-146LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	917.78	405.84
2	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	159.02	80.81
3	VECTRA E130I VF2201 NATURAL N A 1	Kgs	378.23	378.23
4	GOLD PLATING SALT (GPC) 200019241	Gram	206.61	175.62
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1110.45	871.28
6	135759 / NICKEL ANODE SQUARE	Kgs	4.37	4.37
7	123403 / 2026 N F TIN	Ltr	6.31	6.31
8	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	4.62	4.62
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	6.94	6.94
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	1.60	1.60
11	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.38	0.38
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	1.41	1.41
12	CONNECTOR P/N (FG) 89006-170LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	881.98	391.43
2	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	226.85	101.21
3	VECTRA E130I VF2201 NATURAL N A 1	Kgs	368.85	368.85
4	GOLD PLATING SALT (GPC) 200019241	Gram	200.18	170.16
5	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1078.68	846.35
6	135759 / NICKEL ANODE SQUARE	Kgs	0.0008	0.0008
7	123403 / 2026 N F TIN	Ltr	0.0012	0.0012
8	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	0.0009	0.0009
9	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	0.0013	0.0013
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	0.0003	0.0003
11	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.0001	0.0001
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	0.0003	0.0003

RAC

6

6
10.04.2019

File No. 17(13)/2017-IPHW

Annexure

13	CONNECTOR P/N (FG) 89007-111LF			
1	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	970.84	433.14
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	256.86	256.86
3	GOLD PLATING SALT (GPC) 200019241	Gram	184.30	156.66
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1010.40	792.78
5	135759 / NICKEL ANODE SQUARE	Kgs	3.65	3.65
6	123403 / 2026 N F TIN	Ltr	5.27	5.27
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	3.86	3.86
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	5.79	5.79
9	00010063344 (PALLADIUM REPLENISHER)	Ltr	1.34	1.34
10	PALLAMET™ 500 NICKEL CONCENTRATE 200039359 OLD N: 3542731050 FB 7000	Ltr	0.32	0.32
11	BALANCER (GOLD PLATING REPLENISHER) 00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	1.18	1.18
14	CONNECTOR P/N (FG) 89007-116LF			
1	SPECIAL BRASS C44250 0.52 X 23MM	Kgs	2081.13	920.28
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	558.24	558.24
3	GOLD PLATING SALT (GPC) 200019241	Gram	365.34	310.54
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1959.19	1537.21
5	135759 / NICKEL ANODE SQUARE	Kgs	7.93	7.93
6	123403 / 2026 N F TIN	Ltr	11.45	11.45
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	8.38	8.38
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	12.58	12.58
9	00010063344 (PALLADIUM REPLENISHER)	Ltr	2.91	2.91
10	PALLAMET™ 500 NICKEL CONCENTRATE 200039359 OLD N: 3542731050 FB 7000	Ltr	0.69	0.69
11	BALANCER (GOLD PLATING REPLENISHER) 00010063341 (PALLADIUM REPLENISHER) PALLAMET™500 REPLENISHER	Ltr	2.56	2.56
15	CONNECTOR P/N (FG) 89007-126LF			
1	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	533.13	257.76
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	122.50	122.50
3	GOLD PLATING SALT (GPC) 200019241	Gram	241.84	205.56
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	1926.57	1511.61
5	135759 / NICKEL ANODE SQUARE	Kgs	1.74	1.74
6	123403 / 2026 N F TIN	Ltr	2.51	2.51

Am

7

6
10.04.2019

7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	1.84	1.84
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	2.76	2.76
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	0.64	0.64
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.15	0.15
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltr	0.56	0.56
16	CONNECTOR P/N (FG) 89007-1103LF			
1	C44250 0.518*24 MM SPL ALLOY STRIP	Kgs	221.37	221.37
2	VECTRA E130I VF2201 NATURAL N A 1	Kgs	50.86	50.86
3	GOLD PLATING SALT (GPC) 200019241	Gram	99.54	84.61
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Gram	799.55	627.34
5	135759 / NICKEL ANODE SQUARE	Kgs	0.72	0.72
6	123403 / 2026 N F TIN	Ltr	1.04	1.04
7	CH0387G/GOLDENEYE NICKEL CONC/PRODUCT CODE: 405911	Ltr	0.76	0.76
8	200039398 OLD N: 3544700050 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER)	Ltr	1.15	1.15
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET™ 500 NICKEL CONCENTRATE	Ltr	0.26	0.26
10	200039359 OLD N: 3542731050 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	Ltr	0.06	0.06
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET™ 500 REPLENISHER	Ltr	0.23	0.23

Drw

Department for promotion of industry and Internal Trade
(TS Section)

31

10/04/19

M/s Manaksia Aluminum Co. Ltd., AA No. 0210208909, Dt. 09.01.2019

Ref: DGFT No. : - 01/81/50/952/AM-19/DES-2/6 dated. 03.04.2019

With reference to the above the undersigned is directed to say that the Import and export item appear to be the same and GN-2 does not permit import of Aluminum in the form of coil. Hence the request of the firm is not supported.



Sundeep Chauhan
(Development Officer)

Shri Chandrakant Reddy , Assistant DGFT

Fille No.47011/87/2019-TSW Dated 10.04.2019

47
10.04.2019

124

139

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE,
NEW C.G.O.BLDG., NEW MARINE LINES, CHURCHGATE, MUMBAI.400 020.

File No. 03/ 94/ 040/917/AM19

Date.04.02.2019

To,
Norms Committee,
O/o. The Director General of Foreign Trade,
Udyog Bhavan, Maulana Azad Road,
New Delhi 110 011.

Kind Attn: Shri K.V.Tirumala , Dy. DGFT, NC II

Sub: Grant of Advance Authorization on **Repeat Basis** as per Para 4.7.1
& 4.7.2 of HBP (Vol.I) 2009-14.

Sir,

M/s. GRAPHITE AND CARBON INDUSTRIES (INDIA)PVT.LTD., has been granted Advance Authorization No.0310826801 dated 04.02.2019. The copies of application are not being forwarded to Headquarters due to the following reasons

The Advance Authorization has been issued on **Repeat Basis** in terms of Para 4.7 read with Para 4.7.1 & 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in copy of decision enclosed.

Yours faithfully,

Encl: Copy of decision

Deepak
(Deepak Jhalani)

ASSTT. DIRECTOR GENERAL OF FOREIGN TRADE
FOR ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE

withdrawn request
MDL
17/04

IT's DIPPCase
Committee given in similar case
earlier for
Repeat
MDL
04/04